The

Central Consumer Protection Authority (Form of Annual Statement of Accounts and Records) Rules, 2021

CONTENTS

Rule		Pages
1	. Short title and commencement	108
2	. Definitions	108
3	. Budget, Accounts and Audit	108
		109
FORM II		109
FORM III		110

The

Central Consumer Protection Authority (Form of Annual Statement of Accounts and Records) Rules, 2021'

In exercise of the powers conferred by sub-section (1) of Section 26 read with clause (1) of sub-section (2) of Section 101 of the Consumer Protection Act, 2019 (35 of 2019), the Central Government, in consultation with the Comptroller and Auditor General of India, hereby makes the following rules, namely—

- **1. Short title and commencement.**—(1) These rules may be called the Central Consumer Protection Authority (Form of Annual Statement of Accounts and Records) Rules, 2021.
- (2) They shall come into force on the date of their publication in the Official Gazette.
 - 2. Definitions.—(1) In these rules, unless context otherwise requires,—
 - (a) "Act" means the Consumer Protection Act, 2019 (35 of 2019);
 - (b) "Central Authority" means the Central Consumer Protection Authority established under Section 10 of the Act;
 - (c) "Form" means a form appended to these rules;
 - (d) "Year" means the financial year beginning on the 1st April and ending on the 31st March of the year immediately following.
- (2) Words and expressions used herein and not defined, but defined in the Act shall have the same meanings respectively assigned to them in the Act.
- **3. Budget, Accounts and Audit.**—(1) At the expiration of a period of twelve months ending with the 31st March of every year, the Central Authority shall prepare, with reference to that period, a balance-sheet, an income and expenditure account and receipt and payment account in Form I, Form II and Form III, respectively.
- (2) The Central Authority shall preserve accounts and other relevant records prepared under sub-rule (1) for a minimum period of five years following the financial year to which they relate.
- (3) The account and other relevant records under the sub-rule (1) shall be signed by the Chief Commissioner, two Commissioners and the Chief Account Officer or officer-in-charge of Finance and Accounts of the Central Authority.
- (4) The Annual statement of Accounts duly approved by the competent authority shall be forwarded to the concerned audit office by 30th June every year and after due approval, the annual report and the audited accounts shall be

Central Consumer Protection Authority, Noti. No. S.O. 5029(E), dated December 6, 2021 and published in the Gazette of India, Extra., Part II, Section 3(ii), dated 6th December, 2021, pp. 5-9, No. 4658

forwarded to the nodal Ministry for it to be laid on the table of the Parliament by 31st December.

FORM I

FORM OF FINANCIAL STATEMENTS CENTARL CONSUMER PROTECTION AUTHORITY

BALANCE SHEET AS AT -----

CORPUS/CAPITAL FUND AND LIABILITIES CORPUS/CAPITAL FUND	Schedule	Current Year	Previous Year
RESERVES AND SURPLUS EARMARKED/ ENDOWMENT FUNDS	2		
SECURED LOANS AND BORROWINGS	4	_	
UNSECURED LOANS AND BORROWINGS	5		
DEFERRED CREDIT	6		
LIABILITIES CURRENT LIABILITIES AND PROVISIONS	7		
TOTAL			
ASSETS			
FIXED ASSETS		THE BL	
INVESTMENTS-FROM EARMARKED/ENDOWMENT FUNDS			
INVESTMENTS-OTHERS			
CURRENT ASSETS, LOANS, ADVANCESETC.	24		
MISCELLANEOUS EXPENDITURE	25		
(to the extent not written off or adjusted)			
TOTAL			
SIGNIFICANT ACCOUNTING POLICIES			
CONTINGENT LIABILITIES AND NOTES ON ACCOUNTS			

FORM II

FORM OF FINANCIAL STATEMENTS

CENTRAL CONSUMER PROTECTION AUTHORITY INCOME AND EXPENDITURE ACCOUNT FOR THE PERIOD/YEAR ENDED

INCOME	Schedule	Current Year	Previous Year
Income from Sales/Services	12		
Grants/Subsidies Fees/Subscriptions	13		
Income form Investments (Income on Invest. from earmarked/	14		
endow. Funds transferred to Funds)	15		
Income from Royalty, Publication etc.	16		
Interest Earned	17		
Other Income			

Increase/(decrease) in stock of Finished goods an works-in- progress	18 19	
TOTAL (A)	19	
EXPENDITURE	20	
Establishment Expenses	21	
Other Administrative Expensesetc.	22	
Expenditure on Grants, Subsidiesetc.	23	
Interest		
Depreciation (Net Total at the year-end-corresponding to Schedule 8)		
TOTAL (B)		
Balance being excess of Income over Expenditure (A-B) Transfer to Special Reserve (Specify each) Transfer to/from General Reserve		
BALANCE BEING SURPLUS/(DEFICIT) CARRIED TO CORPUS/ CAPITALFUND	24	
SIGNIFICANT ACCOUNTING POLICIES CONTINGENT LIABILITIES AND NOTES ON ACCOUNTS	25	

FORM III

FORM OF FINANCIAL STATEMENTS

CENTARL CONSUMER PROTECTION AUTHORITY

RECEIPTS AND PAYMENTS FOR THE PERIOD/YEAR ENDED (Amount Rs)

Receipts	Current Year	Previous Year	PAYMENTS	Current Year	Previou Year
I. Opening Balance a) Cash in hand b)Bank Balances i) In current accounts ii) In deposit accounts iii) Savings accounts II. Grants Received a) From Government of India b) From State Government c) From other sources (details (Grants for capital			I. Expenses a) Establishment Expenses (corresponding to Schedule 20) b) Administrative Expenses (corresponding To Schedule 21) II. Payments made against funds for various protects (Name of the fund or project should be shown along with the particulars of payments made for each project) III. Investments and deposits made		



& revenue exp. To be shown separately) III. Income on Investments from a) Earmarked/Endow. Funds b) Own Funds c) th. Investment) IV. Interest Received a) On Bank deposits b) Loans. Advances etc. V. Other Income (Specify) VI. Amount Borrowed VII. Any other receipts (give details)	a) Out of Earmarked/ Endowment funds b) Out of Own Funds (Investments-Others) IV. Expenditure on Fixed Assets & Capita 1 Work- in-Progress a) Purchase of Fixed Assets b) Expenditure on Capital Work-in-progress V. Refund of surplus money/Loans a) To the Government of India b) To the State Government c) To other providers of funds VI. Finance Charges (Interest) VII. Other Payments (Specify)	
	c) To other providers of funds VI. Finance Charges	11110
	b) Bank Balances i) In current accounts ii) In deposit accounts	
Total	iii) Savings accounts Total	